

[*Translation*]

Places to be airlinked by Vayudoot Services in Madhya Pradesh

3679. SHRI DAL CHANDER JAIN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the places in Madhya Pradesh proposed to be linked by Vayudoot service and the time by which Sagar will be linked by Vayudoot service; and

(b) the names of places which are likely to be linked with helicopter services ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Subject to availability of aircraft capacity and infrastructural facilities, Vayudoot has plans to provide airlinks to Jagdalpur and Bilaspur in Madhya Pradesh during the current financial year.

The time by which Sagar could be provided an airlink has not yet been finalized.

(b) At present there are no plans to provide helicopter services in the State of Madhya Pradesh.

[*English*]

Bridge over River Ghagra near Manjaighat on UP-Bihar Border

3680. SHRI BHARAT KUMAR ODEDRA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government have since approved and sanctioned the estimate for construction of a bridge over river Ghagra near Manjaighat on Ballia-Chapra road on the border of Uttar Pradesh and Bihar States under Central Aid Programme of loan assistance of Inter-State and Economic Importance; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) This bridge is estimated to cost Rs. 11.00 crores, out of which Rs. 4.50 crores will be given by Government of India as loan assistance and the balance as well as excess, if any, will be shared equally by the State Governments of Uttar Pradesh and Bihar.

[*Translation*]

Survey for Railway Line from Maharajpur to Mandla Fort

3681. SHRI M.L. JHIKRAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted for laying a railway line between Maharajpur (Central Railway) and Mandla Fort;

(b) if so, the details thereof; and

(c) the likely time to be taken for its implementation ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Fly-overs in Assam

3682. SHRI BHADRESHWAR TANTI : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of existing fly overs in Assam;

(b) whether Government propose to construct more fly overs to meet the public demand in that State;

(c) if so, the places included for construction of fly overs in Assam; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Eighteen road over/under bridges.

(b) These are considered on year to year basis on being sponsored by the State Government, subject to the allotment of funds for each annual plan.

(c) and (d). Three road over bridges in replacement of busy level crossings have been sanctioned in the Railways' Budget on cost sharing basis with the State Government. The location and the sanctioned cost of these works is as under :

- (i) at Tinsukia—Rs. 83.56 lakhs (Railways' share Rs. 39.40 lakhs.)
- (ii) Zoo Road at Guwahati—Rs. 451.71 lakhs (Railways' share Rs. 122.53 lakhs).
- (iii) Athgaon at Guwahati—Rs. 301.71 lakhs (Railways' share Rs. 120.00 lakhs).

Security Lapses at Fursatganj Airport

3683. SHRI MOHD. MAHFOOZ ALI KHAN :
SHRI KALI PRASAD PANDEY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there are gross security violations at the Fursatganj Airport;

(b) if so, whether Government have made any inquiry into the working of the Airport to fix responsibility for the lapses in the security;

(c) if so, the details thereof and the action taken by Government to improve the situation; and

(d) whether Government would ensure that security rules are enforced strictly at other airports also ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (d). Two incidents of alleged security violations at Fursatganj airport have been reported. These are under enquiry. The Government would ensure that the security regulations are strictly enforced.

Railway Link between Garhshankar and Dasuya and Naugal Township and Pathankot

3684. SHRI KAMAL CHAUDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for connecting Garhshankar (Hoshiarpur district) with Dasuya via Hoshiarpur by rail;

(b) whether there is also a proposal to connect Naugal Township with Pathankot via Hoshiarpur by rail; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) No, Sir.

(c) The stations are already connected by rail, by alternative routes.

[Translation]

Catering contracts to Vendors Co-operative Society at Bhopal Railway Station

3685. SHRIMATI USHA VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Vendors Co-operative Society of Bhopal Station has applied for catering (vending) contracts;

(b) if so, the time by which the said Society is likely to be given contract;

(c) whether the demand for giving vending contract to the aforesaid Society has been made by the National Federation of Railway Porters, Vendors and Bearers; and

(d) if so, the action taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) There is no vacancy at present.